

**Separate immigration counters for Indian Passport holders**

2905. SHRI R. SHUNMUGASUNDARAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any directive of Government to establish separate immigration counters for the passengers holding Indian Passports;

(b) how many airports have separate immigration counters for Indian Passport holders; and

(c) what steps are taken to speed up the clearing of NRIs and other Indians at the immigration counters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) Separate Immigration Counters have been provided for Indian nationals at Delhi and Mumbai Airports. Immigration Officials are provided proper pre-induction training to clear the passengers speedily. Besides, as and when there is bunching of flights, additional staff is deployed for quick clearance.

**Violation of LoAC by China**

2906. SHRIMATI VANGA GEETHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Indo-Tibetan Border Police has noticed certain violations of the line of actual control by China; and

(b) if so, the number of cases of such violations during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) and (b) The resolution of the boundary question between India and China is outstanding. The two sides also have differences in the perception of the Line of Actual Control (LAC) in the India-China border areas. Both sides carry out patrolling activity in the India-China border areas. Chinese activities along the LAC are to be viewed in this context. Nevertheless, perceived violations of the LAC are taken up through diplomatic channels and at Border Personnel Meetings/Flag meetings.